

National Company Law Tribunal

Allahabad Bench

CP NO. 73/ND/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018

NAME OF THE COMPANY: Anil Aggarwal & ors v/s Sartek Machinery Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 397/398 of companies Act of 1956

Sl. NO.	Name	Designation	Representation	Signature
1.	Manish Trivedi	Advocate	ICICI Bank Ltd	Manish
2.	Adesh Tandon	PCS	Petitioner	Adesh Tandon
3.	SHIVENDRA BAHADUR	CGSC	ROC	Shivendra

C.P. No. 73/ND/2016

Sri Adesh Tandon, PCS for petitioner. Sri Shivendra Bahadur, CGSC present in person. Therefore, the petitioner is advised to send a copy of the present petition along with the complete set of the present petition to the learned CGSC.

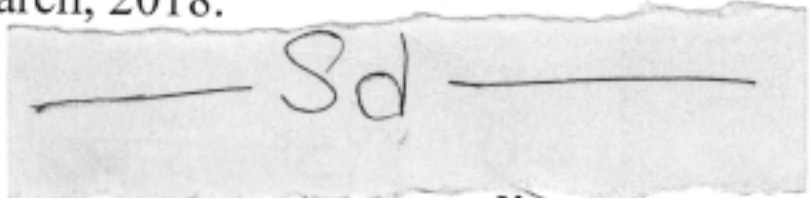
The learned CGSC is instructed to receive notice on behalf of ROC, Kanpur in respect of present application and to file reply.

A copy of this order further be communicated to the ROC after making necessary arrangement to give proper instruction to learned CGSC who have to file reply.

The matter to be listed on 9th March, 2018.

Date: 30/01/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)